

required information is being collected and will be laid on the Table of the House in due course.

OVERTIME ALLOWANCE IN RAILWAYS

*1481. **Shri Muniswamy:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that overtime allowance is paid to railway employees;

(b) whether there is difference in the overtime allowances paid to Class III employees;

(c) whether clerks are allowed overtime allowances only if they work beyond 231 hours in a month; and

(d) if the answer to part (c) above be in the affirmative, the reasons therefor?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shah Nawaz Khan**): (a) Railway employees who are governed either by the Factories Act, 1948 or the Hours of Employment Regulations are eligible for overtime allowance.

(b) and (c). Yes, Sir.

(d) The limiting hours beyond which payment of overtime is admissible under the Factories Act, 1948, differ from these under the Hours of Employment Regulations. Clerks are generally eligible for overtime allowance under the Hours of Employment Regulations.

EMPLOYMENT EXCHANGES

*1482. **Pandit D. N. Tiwary:** Will the Minister of Labour be pleased to state whether an applicant registered as one Employment Exchange is considered for vacancies notified at other Exchanges also?

The Minister of Labour (**Shri V. V. Giri**): An applicant registered at one Exchange is normally considered against vacancies notified to that Exchange. He is also considered for vacancies at other Exchanges when, because of non-availability of suitable local candidates, a vacancy is put to either limited or all-India circulation.

टेलीफोन के तार (कैबल)

*१४८३. श्री एन० एल० द्विवेदी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या टेलीफोन के तार आजकल भारत में बनाए जाते हैं ;

(ख) कितना टेलीफोन तार प्रतिवर्ष बाहर से मंगाया जाता है और १९५४ में अब तक कितना तार मंगाने के आर्डर दिए गए हैं ; और

(ग) उस का मूल्य कितना है ?

The Deputy Minister of Communications (**Shri Raj Bahadur**): (a) No. The Government of India has however set up a Cable Factory at Chitranjan and it is hoped that the factory will go into production very soon.

(b) and (c). The length of cables and the values thereof imported during the past 3 years and also for which orders have been placed during 1953-54 are given below:—

	50-51		51-52	
	Length in Miles	Value in Lakhs	Length in Miles	Value in Lakhs
Cables	803	116	94	10.35
	52-53		53-54	
	Length in Miles	Value in Lakhs	Length in Miles	Value in Lakhs
Cables	733	134	584	147

RAILWAY TELEGRAPH LINES

*1484. **Shri T. B. Vittal Rao:** Will the Minister of Communications be pleased to state:

(a) the annual cost of maintaining the telegraph lines for Railways and the rates at which the Railways are charged therefor; and

(b) when the present rates were fixed and how they compare with the rates as in 1939?